

SPECIAL BENCH
COURT - I

O-270

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/181(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18TH APRIL 2024

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| IN THE MATTER OF | SEAF INDIA INVESTMENT TRUST VS GUHA ROY FOOD JOINT & HOTEL PRIVATE LIMITED |
| UNDER SECTION | SEC. 241(1) SEC. 242(4) |

Appearances (via video conferencing/physically)

Mrs. Sweta Gandhi, Adv. : For Respondent

ORDER

1. Ld. Counsel for the Respondent present.
2. At request, two weeks' final opportunity is granted for filing reply affidavit.
3. Post this matter on **13/6/2024**.

**D. Arvind
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**